

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/12309/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati.

Dated Guwahati, the 19th December, 2023.

Sub:- **Restricted holiday and Casual leave.**

Ref:- Your letter No.SPL/CBI/Addl-II/143-2022/734 dated 16.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to **avail restricted holiday on 21.12.2023 and four days casual leave on 20.12.2023, 22.12.2023, 26.12.2023 and 27.12.2023, along with station leave permission, from the evening of 19.12.2023 till the morning of 28.12.2023**, as prayed for. The Special Judge, CBI, Addl. Court No. 1, Chandmari, Guwahati and in his absence, the Special Judge, CBI, Addl. Court No. 3 will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-48/2017/12310-12312/A, dated , 19-12-23
Copy to:

1. The Special Judge, CBI, Addl. Court No. 1, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. 3, Chandmari, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
